

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(Through web-based video conferencing platform)**

**CP (IB) No. 104Chd/Pb/2021**

**Under Section of 9 IBC, 2016**

**In the matter of:**

Chamkaur Singh & Sons

....Petitioner-Operational Creditor

Vs.

Amar Parkash Rice Exports Pvt. Ltd..

...Respondent-Corporate Debtor

**Present through video-conferencing:**

Mr. Tejinder Pal Singh, Advocate for the petitioner

It is observed that the CP is barred by the period of limitation.

However, at the request of the learned counsel for the petitioner, list the matter on 15.09.2021.

Sd/-

Sd/-

(K.K. Vohra )  
Member(Technical)

(Ajay Kumar Vatsavayi)  
Member (Judicial)

August 16, 2021  
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